

2024
High Court, Appellate Side,
Calcutta

NOTIFICATION

No. 6723 -RG

Dated: The 31st July, 2024

It is hereby notified for general information of all concerned that taking into account the existing vacancies and the anticipated vacancies on retirement of officers for the year 2024, a total of **32 (Thirty Two) vacancies** (23 existing and 9 prospective), will be filled up in the cadre of District Judge (Entry Level), by way of Direct Recruitment from the eligible members of the Bar, by Limited Competitive Examination and by Normal Promotion from amongst the eligible members of the West Bengal Judicial Service, for the year 2024, in compliance with the Orders passed by the Hon'ble Supreme Court of India, from time to time, in Malik Mazhar Sultan's Case (Civil Appeal No. 1867 of 2006) and Writ Petition (C) No. 46 of 2007, filed by the West Bengal Judicial Service Association.

Further details in this regard will follow in due course in Hon'ble Court's website – **www.calcuttahighcourt.gov.in**

By Order,
Sd/-
Chaitali Chatterjee (Das)
Registrar General -cum- Secretary,
Selection Board, High Court, Calcutta.
31.07.2024